NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 03.04.2019

NOTICE

Take notice that the following matters listed on 04.04.2019 in the Court of Chairperson will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|---|--|------------------------|---|
| 1. | Competition Appeal(AT) No. 27 of 2018 | Asmi Metal Products Pvt. Ltd. Vs. SKF India Ltd. | Aashit A. Kankariya | V.P. Singh (R1) |
| 2. | Review Application No. 04 of 2018 in TA (AT) (Compt.) No. 17 of 2017 Old Appeal No.55/2016 | Jk cement limited vs. Competition commission of india & Anr. | P.K. Bhalla | Atul Dua, Vasanth Rajasekaran, Ankush Walia for Builders Association of India. |
| 3. | Review Application (AT) 06 of 2018 in TA (AT) (Compt.) No. 11 of 2017 (Old Appeal No. 49/2016) | Jaiprakash Associates Limited Vs. Competition commission of India & Anr | H.S. Chandhoke | Atul Dua, Vasanth Rajasekaran, Ankush Walia for Builders Association of India. |
| 4. | Review Application No. 03 of 2019 in Comp. App. (AT) No. 168 of 2017 | Vijaya Hospitality & Resorts &Ors. Vs. Sibi C. K. &Ors. | RajendraSinghvi | Gopinath Menon |
| 5. | Contempt Case (AT)No. 05 of 2019 in Comp. App (AT) No. 36, 43-47 of 2016 | Sonia Khosla Vs. Vikram Bakshi & Ors. | Deepak Khosla | |

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